

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/230/2020 IN MA/694/2019 IN CP/64/IB/2018

NAME OF PETITIONER : The Assistant Provident Fund Commissioner &
Recovery Officer, Employee Provident Fund Organisation

NAME OF RESPONDENT : Ms.Satya Devi Alamuri, (Liquidator)
M/S G B Engineering Enterprises Pvt Ltd & 7 Others

SECTION : Sec 60(5) Of IBC 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/694/2019 IN CP/64/IB/2018
NAME OF PETITIONER : N.Mathiyalagan
NAME OF RESPONDENT : Ms.Satya Devi Alamuri, (Liquidator)
M/S G B Engineering Enterprises Pvt Ltd & 11 Others
SECTION : Sec.53(1) of IBC

IA/230/2020 IN MA/694/2019 IN CP/64/IB/2018	36
MA/694/2019 IN CP/64/IB/2018	37

ORDER

The Applicant is represented by Ld. Standing Counsel Mr. R.Thirunavukarasu and the Liquidator is represented by Mr. S.Sathish through video conferencing mode.

It is represented that the pleadings are complete in these matters.

The Liquidator is permitted to file a memo of calculation in the Registry after serving physical copy of the same to the other side.

List these matters on **27.08.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)